

THE HIGH COURT OF MANIPUR AT IMPHAL
MANTRIPUKHRI : MANIPUR

NOTICE INVITING SEALED RATE QUOTATIONS
Imphal, the 20th July, 2016

No. HCM/C-46/98-A&E/Vol. I/Pt/ Tender in the prescribed format duly filled and sealed addressed to the undersigned are invited from the reputed firms for supply of original PRINTER CARTRIDGES/TONER (HP 88(A), HP 78(A), HP 12 (A), Canon Cartridge 103/303/703, 925, Ricoh, Gestetner ink etc.) to this Registry. The quotation papers shall be received by this Registry upto **11.00 a.m. of the 30th July, 2016** and the sealed quotation papers shall be opened on the same day at 1.00 p.m. in the presence of the quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges like VATs etc.

The quality, name of the brand and company's prescribed warranty period shall be mentioned clearly.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

Tender documents indicating full details may be collected from the office of the undersigned on any working day between 10.00 a.m. to 3.00 p.m. upto 29th July, 2016.

Sd/-

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal, the 20th July, 2016

Endt. No. HCM/C-46/98-A&E/Vol. I/Pt/ 41499-503.
Copy to :

1. The Joint Registrar (Judl. & Bench) / CPC, High Court of Manipur for uploading the same in the official website of this Registry.
2. The Editor
 - i) The Poknapham (Manipuri)
 - ii) The Sangai Express (English)- For publication of the above notice in the newspaper within 6cmsX2 cols for one day and submit the bill in triplicate copies for early payment.
3. Notice Board.
4. Order Book/Guard File.
5. Concerned File.

A. Ganeshaan Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

[Signature]